

(c) the when the construction and allotment of these flats is likely to be completed; and

(d) the action Government propose to take for the delay?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) and (b) DDA has reported that it has been stipulated in the brochure for 9th SFS, 1996, that where construction work is in progress in respect of flats which are being included in the Scheme it will take 1-2.5 years to complete the construction and compensation on account of delay, if any, will be payable for period beyond 2.5 years. 1498 flats in Dwarka and 530 flats in Shalimar Bagh were under construction and taken up for allocation in the draw held on 31.12.96 and published on 1.1.97, out of these, 1332 flats in Dwarka, where construction was completed, have already been allotted. The following flats, where construction is not complete, could not be allotted for the reasons mentioned below each of them:

(1) Sector-9, Pocket-1, Dwarka, No. of Flats : 115

During the execution of the work the test pile failed and had to be redesigned.

(2) Sector-19, Pocket-1, Dwarka, No. of Flats : 51

Keeping in view the slow progress of the work by the contractor, the work was rescinded and has been rearranged with the starting date as January, 1998.

(3) Sector-D, Pocket-A, Shalimar Bagh, No. of Flats : 530

Being a low lying area prone to floods, the site had to be re-claimed by earth filling. Certain encroachments in parts had also to be cleared.

(c) In respect of the three schemes mentioned above, the likely date of completion is mentioned below.

Likely date of completion	
1. Dwarka Sector 9, Pocket 1	March, 1999
2. Dwarka Sector 19, Pocket 1	March, 1999
3. Shalimar Bagh, Sector-D Pocket A:	
(a) 200 SFS (Group I)	June, 1999
(b) 200 SFS (Group II)	December, 2000
(c) 130 SFS (Group III)	June, 2001

(d) The delay in two groups of flats of Shalimar Bagh i.e. in Group II and III, is due to the area being low lying and prone to flood and involved clearing of encroachments in parts. Therefore, no action appears to be warranted.

Cities under UBSP programmes

150. SHRI A. VIJAYA RAGHAVAN: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the cities developed under the Urban Basic Services for the Poor programme in the country, State-wise;

(b) the amount allocated under the programme during each of the last three years, city-wise; and

(c) the achievements made, so far, in this regard?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) The State-wise list of towns covered under the Scheme of Urban Basic Services for the poor is enclosed in the Statement-I. (See below)

(b) City-wise details were not monitored. The details of funds released State-wise for the UBSP programme during the years 1995-96, 1996-97 and 1997-98 are enclosed in the Statement-II (See below)

(c) UBSP programme which has subsumed into Swarna Jayanti Shahari Rozgar Yojana (SJSRY) w.e.f. 1.12.97 was a continuous process; a total number of 95 lakhs urban poor were benefitted by the programme, as reported by the States.

Statement-I

State-wise list of UBSP towns

ANDHRA PRADESH

- | | |
|------------------|------------------|
| 1. Guntakal | 2. Hindupur |
| 3. Ichapuram | 4. Amadalavalasa |
| 5. Vizianagaram | 6. Bobbili |
| 7. Parvathipuram | 8. Salur |
| 9. Nizamabad | 10. Kamareddy |
| 11. Adoni | 12. Nandyal |
| 13. Yemmiganoor | 14. Alwal |
| 15. Vikarabad | 16. Tandur |
| 17. Khammam | 18. Palvancha |
| 19. Kothagudem | 20. Yellandu |

21. Kurnool 22. Rajamundry
23. Kakinada.

ARUNACHAL PRADESH

1. Itanagar 2. Nhaharlagun
3. Posighat 4. Along
5. Tezu

ASSAM

1. Jorhat 2. Silchar
3. Guwahati 4. Dibrugarh

BIHAR

1. Darbhanga 2. Munger
3. Gaya 4. Bhagalpur
5. Bihar Sharif 6. Arrah
7. Jamshedpur 8. Dhanbad
9. Chapra 10. Bokaro
11. Simdega 12. Jamtara
13. Latchar 14. Kharsawan
15. Patna 16. Muzaffarpur
17. Ranchi 18. Katihar

GOA

1. Mapusa 2. Valpoi
3. Canacona 4. Bicholim
5. Quepem 6. Marmagoa

GUJARAT

1. Ahmedabad 2. Jamnagar
3. Navsari 4. Nadiad
5. Petlad 6. Junagarh
7. Baruch 8. Rajpipla
9. Bhuj 10. Valsad
11. Limdi 12. Porbandar
13. Gandhidham 14. Bardoli
15. Anand 16. Godhra
17. Modasa 18. Jambusar
19. Surendranagar 20. Wadhwan
21. Veerawal 22. Una
23. Mangrol 24. Vyara
25. Surat 26. Bhavnagar
27. Mehsana

HARYANA

1. Faridabad 2. Sonapat
3. Gurgaon

HIMACHAL PRADESH

1. Paonta Sahib 2. Kangra
3. Nalagarh

JAMMU AND KASHMIR

1. Jammu 2. Srinagar

KARNATAKA

1. Raichur 2. Bellary
3. Hospet 4. Shiraguppa
5. Kampli 6. Koppal

7. Bijapur 8. Terdal
9. Jamkandi 10. Gulbarga City
11. Yadgir 12. Chincholi
13. Shorapur 14. Mandya
15. Maddur 16. Malavalli
17. Shimoga 18. Kollegal
19. Chitradurga 20. Hiriyr
21. Davanagere 22. Mulbagal
23. Chamaraaj Ngr 24. Shikaripur
25. Sagar 26. Channagiri
27. Shiralakoppa 28. Bhadravati
29. Hubli-Darwad Corpn. 30. Gadagbetageri
31. Haveri 32. Arasikeri
33. Holenarapur 34. Belur
35. Humnabad 36. Chitraguppa
37. Athani 38. Soundatti
39. Konnur 40. Koduchi
41. Birur 42. Kadur
43. Bangalore City Corporation 44. Mysore City Corporation
45. Gowribidanur

KERALA

1. Neyyattinkara 2. Varkkala
3. Punalur 4. South Paravur
5. Perunthamana 6. Chavakkad
7. Malappuram 8. Tirur
9. Vadakara 10. Thalassery
11. Kannur 12. Kanhangad
13. Manjeri 14. Kozhikode
15. Thiruvananthapuram
16. Kollam 17. Alappuzha

MADHYA PRADESH

1. Berasia 2. Katni
3. Guna 4. Kharsia
5. Rajnandgaon 6. Rewa
7. Burhnpur 8. Bhopal
9. Jabalpur 10. Khandwa

MAHARASHTRA

1. Bombay 2. Amaravati
3. Kalyan 4. Aurangabad
5. Sholapur 6. Kolapur
7. Nagpur 8. Jejur
9. Vengurla 10. Saswad
11. Wardha 12. Yavatmal
13. Jalgaon 14. Kupwad
15. Ulhasnagar 16. Mira Bhayandar
17. Sissnar 18. Bhagur
19. Gangakhod 20. Bid
21. Chandrapur 22. Akola
23. Malegaon 24. Nanded
25. Mowad 26. Bhondiya

27. Bhusawal
29. Jalna
31. Chopda
33. Deglur
35. Parbhani

MANIPUR

1. Imphal
3. Sekmai
5. Kakching
2. Kakching
4. Moirang

MEGHALAYA

1. Shillong
3. Resubelpara
2. Baghmara

MIZORAM

1. Aizwal

NAGALAND

No town

ORISSA

1. Kendrapara
3. Talcher
5. Berahampur
7. Koraput
9. Balasore
11. Angul
2. Jajpur
4. Chhatrapur
6. Phulbani
8. Jagatsinghpur
10. Bhanjanagar
12. Rayagada

PUNJAB

1. Amritsar
3. Ludhiana
2. Jalandhar
4. Patiala

RAJASTHAN

1. Jaipur
3. Phulera
5. Dausa
7. Udaipur
9. Lalsot
11. Kota
13. Bikaner
15. Dungarpur
17. Choksu
19. Todabhim
21. Karoli
2. Chomu
4. Kotputli
6. Ajmer
8. Pali
10. Bari
12. Jodhpur
14. Bhilwara
16. Ganganagar
18. Sambhar
20. Rajakhara

SIKKIM

1. Gangtok
3. Rangpo
5. Rongli
7. Soreng
9. Dentam
11. Namchi
13. Jorethang
2. Singtam
4. Rhenock
6. Gyalshing
8. Sombaria
10. Mangar
12. Ravangla
14. Meili

TAMIL NADU

1. Tiruppur
3. Salem
2. Trichy
4. Tirunelveli

5. Tiruvottiyur
7. Dindigul
9. Kumbakonam
11. Tiruvannamalai
13. Tuticorin
15. Sivakasi
17. Ambattur
19. Kanchipuram
21. Kamarapalayam
23. Coimbatore
25. Cuddalore
6. Tambaram
8. Vellore
10. Thanjavur
12. Karur
14. Rajapalayam
16. Avadi
18. Alandur
20. Nagercoil
22. Pallavaram
24. Madurai

TRIPURA

1. Amarpur
3. Belonia
5. Agartala
7. Khowai
9. Ranirbazar
2. Udaipur
4. Sabrron
6. Sonamura
8. Teliamura

UTTAR PRADESH

1. Agra
3. Meerut
5. Hapur
7. Farukhabad
9. Unnao
11. Moradabad
13. Shahjahanpur
15. Fatehpur
17. Behraich
19. Ferozabad
21. Haldwani
23. Aligarh
25. Lucknow
2. Mathura
4. Ghaziabad
6. Kanpur
8. Varanasi
10. Gorakhpur
12. Bareilly
14. Allahabad
16. Rae Bareilly
18. Faizabad
20. Jhansi
22. Dehradun
24. Mirzapur

WEST BENGAL

1. Balurghat
3. Beldanga
5. Habra
7. Kalimpong
9. Haldibari
11. Kurseong
13. Mirik
15. Mekliganj
17. Siliguri
19. Ashoknagar-Kalyanagar
21. Raghunathpur
23. Diamond Harbour
25. Taki
27. Calcutta
2. Basirhat
4. Gangarampur
6. Haldia
8. Kharagpur
10. Krishna Nr.
12. Medinipur
14. Navadwip
16. Raiganj
18. Tarakeshwar
20. Kalna
22. Islampur
24. Berhampur
26. Asansol

ANDAMAN AND NICOBAR ISLANDS

1. Port Blair

CHANDIGARH

1. Chandigarh

DAMAN & DIU

1. Daman 2. Diu

DADRA & NAGAR HAVELI

1. Silvassa

DELHI

1. Delhi

PONDICHERRY

1. Pondicherry 2. Mahe
3. Yanam 4. Oulgaret

Statement-II

Statement showing Yearwise Central Share Released (1995-96 to 1997-98) for UBSP Programme

(Rupees in Lakhs)

Sl. No.	Name of State/UT	1995-96	1996-97	**1997-98
1.	Andhra Pradesh	260.10	208.85	88.00
2.	Arunachal Pradesh	5.50	--	--
3.	Assam	5.50	11.00	--
4.	Bihar	101.80	135.70	--
5.	Goa	16.50	5.50	--
6.	Gujarat	48.15	96.35	50.85
7.	Haryana	29.30	26.85	8.65
8.	Himachal Pradesh	11.00	11.00	5.50
9.	Jammu & Kashmir	--	--	--
10.	Karnataka	94.95	63.30	--
11.	Kerala	70.85	65.30	48.40
12.	Madhya Pradesh	174.20	116.15	97.25
13.	Maharashtra	133.00	44.35	--
14.	Manipur	16.50	11.00	5.50
15.	Meghalaya	17.60	14.50	11.00
16.	Mizoram	17.60	16.50	11.00
17.	Nagaland	--	--	--
18.	Orissa	30.60	20.40	23.35
19.	Punjab	16.45	16.45	8.65
20.	Rajasthan	107.10	71.40	39.95
21.	Sikkim	5.50	5.50	5.50
22.	Tamil Nadu	108.45	216.90	189.85
23.	Tripura	8.25	16.50	11.00
24.	Uttar Pradesh	282.45	368.95	127.90
25.	West Bengal	136.45	178.95	52.75
26.	A & N Islands	13.75	--	--
27.	Chandigarh	--	18.30	18.30
28.	D & N Haveli	27.45	09.15	9.15
29.	Daman & Diu	--	9.15	18.30
30.	Delhi	11.00	11.00	--
31.	Pondicherry	--	--	5.50
TOTAL		1750.00	1780.00	841.85

**Upto 30.11.97 whereafter the scheme subsumed into SJSRY.

दिल्ली के लिए नया मास्टर प्लान

151. श्री जनेश्वर मिश्र: क्या शहरी कार्य और रोजगार मंत्री यह बताने के कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार का विचार दिल्ली के लिए एक नये मास्टर प्लान की घोषणा करने का है;

(ख) यदि हां, तो नये मास्टर प्लान की मुख्य विशेषताएं क्या हैं; और

(ग) इस प्लान में झुग्गी-झोंपड़ियाँ तथा अनधिकृत कॉलेनियों के लिए किस प्रकार के भविष्य की परिकल्पना की गयी है?

शहरी कार्य और रोजगार मंत्री (श्री राम जेठमलानी):

(क) दिल्ली का मौजूदा मास्टर प्लान 2001 तक जारी रहेगा 2001 के बाद के मास्टर प्लान पर विचार चल रहा है।

(ख) और (ग) उपर्युक्त को देखते हुए, नई मास्टर प्लान की रूपरेखा का ब्योरा देने का अभी समय नहीं है।

Dwarka Group Housing Scheme

152. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that residential units in Dwarka Group Housing Scheme of Delhi have not been allotted because of non-availability of civic amenities like water, power etc.

(b) whether it is also a fact that this prestigious scheme of Delhi has suffered because of lack of coordination amongst various civic authorities;

(c) whether he has himself recently visited the area; and

(d) if so, the details in this regard and the remedial action taken in this matter?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) No, Sir. All completed houses have been allotted.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The Minister directed the Civic Authorities to provide power, water and civic amenities by 31st October, 1998 to all the houses that have been completed.

Fixation of Pay of Drivers in DDA

153. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be please to refer to answer to Unstarred question 2265 given in the Rajya Sabha on the 6th July, 1998 and state: